

Annexure-7

Name of the corporate debtor: Archis Enterprises (I) Pvt Ltd

Date of commencement of Liquidation: 16-01-2025

List of creditors as on: 24-02-2025

Class of Creditor: Operational Creditors (Government Dues)

(Amount in ₹)

SL	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
1	Department of Goods & Service Tax , Government of Maharashtra - PUN-VAT-C309	14-02-2025	49,37,320.00	49,37,320.00	Operational Creditors (Government Dues)	0	0	No	71.53%	0	0	0	0	Liquidator Received claim after 1st SCC
2	Employees' Provident Fund Organisation (EPFO) , Regional Office, Pune-II, Akurdi, Pune	18-02-2025	11,70,539.00	11,70,539.00	Operational Creditors (Government Dues)	0	0	No	16.96%	0	0	0	0	Liquidator Received claim after 1st SCC
3	Employees' State Insurance Corporation (ESIC) , Sub Regional Office Pune	24-02-2025	7,94,500.00	7,94,500.00	Operational Creditors (Government Dues)	0	0	No	11.51%	0	0	0	0	Liquidator Received claim after 1st SCC
	TOTAL		69,02,359.00	69,02,359.00		-	-	-	100.00%	-	-	-	-	